

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
SYREX INFOSERVICES (INDIA) PRIVATE LIMITED
RELEVANT PARTICULARS**

1.	Name of Corporate Debtor	SYREX INFOSERVICES (INDIA) PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	06/04/2005
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies – Delhi under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U72200DL2005PTC134742
5.	Address of the registered office and principal office (if any) of Corporate Debtor	GH-13/334, Paschim Vihar, Sunder Vihar, Delhi-110063
6.	Insolvency commencement date in respect of Corporate Debtor	20th July, 2022 (Order Copy Received on 21.07.2022)
7.	Estimated date of closure of insolvency resolution process	15th January, 2023
8.	Name and Registration number of the insolvency professional acting as Interim Resolution Professional	GULSHAN GABA Reg. No.: IBBI/IPA-001/IP-P00548/2017-18/10978
9.	Address & email of the interim resolution professional, as registered with the board	GH-13, Flat No.-882, Paschim Vihar, New Delhi-110087 E-mail: cagulshangaba@yahoo.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	GH-13, Flat No.-882, Paschim Vihar, New Delhi-110087 E-mail : cirp.syrex@gmail.com
11.	Last date for submission of claims	4th August, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14.	(a) Relevant forms available at (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, New Delhi has ordered the commencement of a corporate insolvency resolution process of **Syrex Infoservices (India) Private Limited** on **20th July, 2022** (copy of the order received on 21st July, 2022).

The creditors of **Syrex Infoservices (India) Private Limited** are hereby called upon to submit their claims with proof on or before **4th August, 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Gulshan Gaba

Date: 22.07.2022
Place: New Delhi

Interim Resolution Professional for Syrex Infoservices (India) Private Limited
Reg. No.: IBBI/IPA-001/IP-P00548/2017-18/10978